

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/70/2016

NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another

UNDER SECTION : 397/398

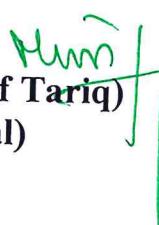
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REPRESENTATION BY WHOM

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|----|--------------------------------------|------------------------|---|
| 1. | K. Nithyavendhan for Thayambakkam | Counsel for Petitioner |  |
| 2. | Kumar Pal Chopra R.v.P. Gavihari | Counsel L.R.2 |  |

ORDER

Shri K Nithyavendhan, representing counsel for petitioner present. Shri Kumar Pal Chopra, counsel for R2 present and sought time for submitting arguments due to personal inconvenience. Time extended at request. Put up on 05.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)